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Title: Regarding need to provide flood relief in Karnataka.

SHRID.V. SADANAND GOWDA (MANGALORE): Sir, I would like to raise a matter of urgent public importance. This is regarding a request to the Central Government from the Government of Karnataka seeking some relief. Just a week back we discussed the calamities due to heavy rains in Mumbai and other places. Similarly, there were heavy rains and floods recently throughout Karnataka. About 10,000 families have been affected in districts, namely, Dakshina Kannada, Kodagu, Udupi, Belgaum, and Uttar Kannada Districts of Karnataka due to heavy rain and floods during the last one week. The rainy season is still continuing. About 300 villages of Karnataka were reported to have been submerged. The people in the villages are not being properly evacuated. A loss of about Rs.200 has been estimated.

The coastal districts received heavy rainfall during the last 48 hours. Almost all the reservoirs in Karnataka are receiving heavy inflow and attaining the maximum water levels due to heavy rain lashing the State. No proper relief work has been done by the State Government. The State Administration is in no way serious about this case. The schools and colleges in this area have extended the holidays owing to flood situation in the State. The villagers are facing

problem regarding supply of food and shelter. The intervention of the Central Government is very much essential as the State Government has totally failed to provide the relief work. Therefore, I am raising this issue.

Therefore, I urge upon the Central Government to release at least Rs.100 crore immediately for the urgent relief works.